

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1859
TO BE ANSWERED ON THE 19TH DECEMBER, 2023**

“IMPLEMENTATION OF PM-ABHIM”

1859 SMT. KANTA KARDAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government provide data on the number of new healthcare centers and hospitals established in the State of Uttar Pradesh as a part of Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM), and their current operational status;
- (b) the information on the specific healthcare services and specialities that have been prioritized under PM-ABHIM in the State of Uttar Pradesh;
- (c) the strategies in place to involve the private sector in the expansion of healthcare infrastructure under PM-ABHIM; and
- (d) the current status of implementation of PM-ABHIM in each State/UT?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d) Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (2021-22 to 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action including health research so that the communities are Atmanirbhar in managing such pandemics or health crisis. The measures under the scheme are aimed at strengthening health systems and institutions in order to provide a continuum of care at all levels, namely primary, secondary, and tertiary, as well as preparing health systems to respond effectively to current and future pandemics and disasters.

Under the CSS components of the scheme, following are the five activities where support is provisioned to the State/UTs during the scheme period (2021-2026) :

- Construction of 17,788 Building less Sub-Centres as Ayushman Bharat- Health & Wellness centres, now known as Ayushman Arogya Mandir (AAM)

- Establishment of 11,024 Health & wellness Centres, now AAM in Urban areas with a focus on slum and slum like areas are envisioned
- Establishment of 3382 Block Public Health Units (BPHUs) at the block level,
- Establishment of 730 District Integrated Public Health Labs in the country, wherein each district will have one such lab.
- Establishing 602 Critical Care Hospital Blocks in all districts with population more than 5 lakhs.

The CSS components of PM-ABHIM is implemented by following the existing framework, institutions and mechanisms of the National Health Mission. As public Health & Hospital is State subject, implementation of the scheme lies under the purview of State Government, however MoHFW provides technical and financial support to the States/UTs for effective implementation of the scheme.

PM-ABHIM is an infrastructural development scheme for strengthening of Public Health Facilities to be implemented in the States/UTs by respective Governments. As presently, the focus is on construction of health facilities, the work for floating the tenders, finalization of the tender, awarding of work is carried out by the States/UT government for execution of civil works approved under the scheme.

Administrative approvals have been accorded to States/UTs for FY 2021-22, 2022-23 & 2023-24, for an amount of Rs 14138.98 Crore for construction/strengthening of 7,808 Sub-Health Centres-Health & wellness Centres, now AAM, 1528 U-HWCs (AAMs), 890 BPHUs, 352 IPHLs at District level and 278 CCB, as on 30.11.2023. The details of support provided along with approval accorded to the States/UTs, across all the component under CSS of PM-ABHIM for three years (i.e. FY 2021-22, 2022-23 & 2023-24) is at Annexure-I.

Under the scheme, an amount of Rs. 5084.07 Cr. is provisioned for State of Uttar Pradesh during scheme period for construction of 1670 Building-less Sub Health centres, establishment and strengthening of 674 U-HWCs(AAMs), 515 BPHUs, 75 IPHLs and 74 CCBs.

Administrative approvals have been accorded to the State of Uttar Pradesh, for three years (i.e. FY 2021-22, 2022-23 & 2023-24) for an amount of Rs. 2473.17 Cr for construction of 1670 Building-less Sub Health centres, establishment and strengthening of 196 BPHUs, 38 IPHLs and 35 CCBs, as per proposal of the State.

State wise approval for three years (i.e. FY 2021-22, 2022-23 & 2023-24)

1. Building-less Sub-Health Center (SHC) - Health and Wellness Center (HWC)

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
1	Assam	720	768	399.59
2	Bihar	2546	2546	1413.04
3	Jharkhand	893	893	495.61
4	Manipur	64	64	35.52
5	Meghalaya	151	151	83.8
6	Odisha	502	604	278.14
7	Rajasthan	821	1112	455.65
8	Uttar Pradesh	1670	1670	926.86
	Total	7367	7808	4088.21

(AAM)

Note: increased number of approvals against target is due to reduced unit cost

2. Urban Health and Wellness Center (U-HWC) (AAM)

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
1.	A & N Islands	4	0	0
2.	Andhra Pradesh	616	184	171.8
3.	Assam	9	0	0
4.	Chandigarh	92	19	21
5.	DNH & DD	4	2	2.25
6.	Delhi	1139	0	0
7.	Gujarat	275	0	0
8.	Himachal Pradesh	38	16	19.5
9.	Jammu & Kashmir	104	44	53.05
10.	Karnataka	736	563	204.88
11.	Manipur	3	0	0
12.	Mizoram	1	0	0
13.	Odisha	47	0	0
14.	Puducherry	32	14	18.75

15.	Rajasthan	639	190	177.71
16.	Tamil Nadu	436	0	0
17.	Telangana	324	496	128.5
18.	Uttar Pradesh	674	0	0
19.	West Bengal	510	0	0
	Total	5683	1528	797.44

3. Block Public Health Units (BPHUs)

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
1	Assam	207	99	94.85
2	Bihar	333	59	47.77
3	Chhattisgarh	91	34	30.75
4	Himachal Pradesh	73	35	32.36
5	Jammu & Kashmir	287	143	138.94
6	Jharkhand	165	63	56.85
7	Madhya Pradesh	196	75	71.29
8	Odisha	197	75	67.77
9	Rajasthan	184	70	60
10	Uttar Pradesh	515	196	186.18
11	Uttarakhand	86	41	33.19
	Total	2334	890	819.95

4. Integrated Public Health Labs (IPHLs)

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
1	A & N Islands	3	0	0
2	Andhra Pradesh	13	7	11.2
3	Arunachal Pradesh	22	10	16.42
4	Assam	33	17	27.62
5	Bihar	38	12	15
6	Chandigarh	1	0	0
7	Chhattisgarh	28	15	24.63
8	DNH & DD	3	0	0
9	Delhi	11	0	0
10	Goa	2	0	0
11	Gujarat	33	17	27.62

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
12	Haryana	22	10	16.42
13	Himachal Pradesh	12	5	7.72
14	Jammu & Kashmir	20	10	16.42
15	Jharkhand	24	12	18.43
16	Karnataka	30	15	23.16
17	Kerala	14	7	11.2
18	Ladakh	2	2	2.5
19	Lakshadweep	1	1	1.25
20	Madhya Pradesh	55	28	46.28
21	Maharashtra	36	18	27.9
22	Manipur	15	8	13.43
23	Meghalaya	10	5	8.21
24	Mizoram	10	5	8.21
25	Nagaland	11	5	8.21
26	Odisha	30	15	24.63
27	Puducherry	4	2	2.99
28	Punjab	22	10	16.42
29	Rajasthan	33	17	25.9
30	Sikkim	3	2	2.99
31	Tamil Nadu	38	20	25
32	Telangana	33	17	27.63
33	Tripura	7	3	4.72
34	Uttar Pradesh	75	38	66.3815
35	Uttarakhand	13	7	8.75
36	West Bengal	23	12	19.41
	Total	730	352	556.65

5. Critical Care Hospital Block (CCBs)

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
1	A & N Islands	1	0	0
2	Andhra Pradesh	13	5	118.75
3	Arunachal Pradesh	1	0	0
4	Assam	27	12	294.18
5	Bihar	38	12	401.3
6	Chandigarh	0	0	0
7	Chhattisgarh	23	11	293.38
8	DNH & DD	1	0	0

S. No.	State/UT	Approvals FY 2021-24 (3 Yrs.)		
		Target for scheme period (FY 2021-26)	Total Unit Approved as on 30 th Nov 2023	Total Amount Approved (In Cr.)
9	Delhi	9	0	0
10	Goa	2	0	0
11	Gujarat	32	16	484.76
12	Haryana	22	11	293.38
13	Himachal Pradesh	8	3	71.25
14	Jammu & Kashmir	9	3	71.25
15	Jharkhand	22	11	300.37
16	Karnataka	30	15	410.54
17	Kerala	14	7	170.84
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	50	25	662.63
21	Maharashtra	36	18	480.85
22	Manipur	2	0	0
23	Meghalaya	2	0	0
24	Mizoram	1	1	23.75
25	Nagaland	1	0	0
26	Odisha	28	15	392.98
27	Puducherry	3	0	0
28	Punjab	21	11	321.02
29	Rajasthan	33	17	457.7
30	Sikkim	1	1	23.75
31	Tamil Nadu	37	19	483.85
32	Telangana	31	15	392.98
33	Tripura	1	0	0
34	Uttar Pradesh	74	35	1293.75
35	Uttarakhand	7	3	71.25
36	West Bengal	22	12	362.22
	Total	602	278	7876.73